GOVERNMENT OF INDIA MINISTRY OF PORTS, SHIPPING AND WATERWAYS

LOK SABHA UNSTARRED QUESTION NO. 3421 ANSWERED ON 08.08.2025

SAGARMALA FINANCE CORPORATION LTD.

3421. SHRI NABA CHARAN MAJHI:

Will the Minister of PORTS, SHIPPING AND WATERWAYS be pleased to state: पत्तन, पोत परिवहन और जलमार्ग मंत्री

- (a) the steps taken by the Government to leverage Sagarmala Finance Corporation Ltd. (SMFCL) to bridge financing gaps in port infrastructure, startups and other maritime initiatives;
- (b) the details of the tailored financial products offered by SMFCL:
- (c) whether the Government has set targets for the Tier-1 capital utilisation, if so, the details thereof; and
- (d) the manner in which these funds are likely to be allocated across segments like shipbuilding, cruise tourism, renewable energy and maritime education?

ANSWER

MINISTER OF PORTS, SHIPPING AND WATERWAYS (SHRI SARBANANDA SONOWAL)

- (a) & (b) To bridge the financing gaps in the maritime sector, Sagarmala Finance Corporation Limited (SMFCL) has been registered by Reserve Bank of India as a dedicated Non-Banking Financial Company (NBFC). The corporation aims to offer tailored financial products to diverse range of stakeholders such as port authorities, shipping companies, MSMEs etc.
- (c) No
- (d) Question does not arise.
